

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT 1**

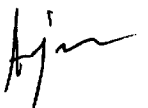
C.P. (I.B) No.61/9/NCLT/AHM/2019

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL ,
AHMEDABAD BENCH ON 03.03.2020

Name of the Company: BVC Tradeport Pvt. Ltd.
V/s
Salebhai Internet Ltd.

Section: Section 9 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ajun Singh Kothore	Advocate for Nanavati	Petitioner	
2.		Nanavati		

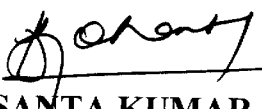
ORDER

The Petitioner is represented through its Learned Counsel.

None appears for the Respondent.

The learned counsel appearing for the petitioner, seeks some time for argument as the pleadings are completed. Hence, a final opportunity is granted for argument as a final chance.

List the matter on 08.04.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)

Dated this the 3rd day of March, 2020


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)